

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 13

CP (IB) No. 226/Chd/Pb/2023

Under Section 9, IBC 2016

In the matter of:

Synergy Global Steel Pvt. Ltd.

...Petitioner-Operational Creditor

Vs

Syska Miterr Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Mr. Nikhil Fernandes Advocate for the Petitioner-Financial Creditor.

As per last order, the learned counsel for the petitioner-Operational Creditor has filed the short affidavit vide diary No.2837/1 dated 18.10.2023. The same is taken on record. List the matter for consideration on 07.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

October 27, 2023
Mukta

Sd/-
(Harnam Singh Thakur)
Member (Judicial)